

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.70 of 2003
IN
OA No.1980 of 2002

New Delhi, this the 30th day of May, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri C.S. Chadha, Member(A)

Smt. Guddi wd/o Late Shri Ram Phal,
R/o RZAA-47, Gopal Nagarr, Gali No.14,
Najafgarh, New Delhi. .. Petitioner

(By Shri Yogesh Sharma, Advocate)

versus

Shri Anil Gupta,
Chief Engineer,
Deptt. of I & F, NCT of Delhi,
4th Floor, ISBT Building, Delhi.Respondent

(By Mrs. Renu George, Advocate and
(Deptt. Representative : Shri K.L. Chugh,
Executive Engineer, Civil Dn.VII)


ORDER(oral)

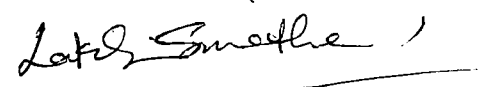
Smt. Lakshmi Swaminathan, Vice Chairman(J)

Reply affidavit has already been filed by the respondents.

2. Shri Yogesh Sharma, learned counsel submits that in view of the above, he does not wish to press the CP any longer with liberty to take any other action, he may deem fit in the circumstances of the case.

3. Noting the above facts and circumstances, CP 70/2003 is dismissed with liberty to the petitioner to proceed in the matter, if so advised, in accordance with law. Notice issued to the respondent is discharged.


(C.S. Chadha)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

/ravi/